

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000029/2020	M/S. CARETECH PACKAGING PVT. LTD. VS ORDNANCE FACTORY,BADMAL	TANMAY MISHRA VS	// () //
2	BLAPL/0007102/2020	AJIT MALI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /208 /2020 () //
3	BLAPL/0007103/2020	SANTOSH NAIK VS STATE OF ODISHA	S.K.NOHANTY VS	SURADA /240 /2020 () //
4	BLAPL/0007104/2020	BAPI SAHU @ SAHOO VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /31 /2017 () //
5	BLAPL/0007105/2020	RAMSINGH BINDHANI VS STATE OF ODISHA	UMAKANTA BARIK VS	BALLIGUDA /111 /2020 () //
6	BLAPL/0007106/2020	TILOTAMA MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BARKOTE /231 /2020 () //
7	BLAPL/0007107/2020	MOHAN KUMAR JENA @ SINGH VS STATE OF ODISHA	B.K.PARIDA-2 VS	ITAMATI /86 /2020 () //
8	BLAPL/0007108/2020	LIPU @ TADIA @ TINGIRI @ SUDHAKAR PATRA VS STATE OF ODISHA	BSWARANJAN DALAI VS	RAMBHA (KHALLIKOTE) /34 /2018 () //
9	BLAPL/0007109/2020	MANTU SATNAMI VS STATE OF ODISHA	T.R.TEHER VS	SOHELLA /167 /2019 () //
10	BLAPL/0007110/2020	SHANTILATA SAHU VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /809 /2018 () //
11	BLAPL/0007111/2020	RAMEN SHAW VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /354 /2020 () //

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12	BLAPL/0007112/2020	NAREN SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 () //
13	BLAPL/0007113/2020	RAMAKANTA BISWAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	KOREI /187 /2020 () //
14	BLAPL/0007114/2020	JAGAN NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
15	BLAPL/0007115/2020	SANJAY PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /114 /2020 () //
16	BLAPL/0007116/2020	SUKHLAL @ SUKHLAL GURJAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /61 /2020 () //
17	BLAPL/0007117/2020	RAJESH KUMAR RAJAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /123 /2020 () //
18	BLAPL/0007118/2020	KARTIK KHILLA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /41 /2020 () //
19	BLAPL/0007119/2020	BANDHU PUJARI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /96 /2020 () //
20	BLAPL/0007120/2020	GOPINATH BHUMIA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /96 /2020 () //
21	BLAPL/0007121/2020	AMIYA KUMAR SWAIN @ SADHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /446 /2020 () //
22	BLAPL/0007122/2020	PADMA CHARAN BEHERA @ ASHOK BEHERAJYOTIRMAYA SAHOO VS STATE OF ODISHA		BEGUNIA P.S. /196 /2019 () //
23	BLAPL/0007123/2020	ALOK NAYAK @ PINTU	BIJAYA KUMAR RAGADA	PHIRINGIA /73 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007124/2020	TAPAN KUMAR NAYAK	PRASANTA KUMAR NANDA	BHUBANESWAR VIGILANCE /28 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
25	BLAPL/0007125/2020	SUBODHA KUMAR CHAKRABARTI	ARIJEET MISHRA	RARUAN /62 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007126/2020	BAIDHAR MOHANTA @ BAIDHARA MOHANTA	RAJENDRA NARAYAN ROUT	BETNOTI /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007127/2020	BALARAM @ BALA KUMBHAR	RUDRA NARAYAN PARIJA	JHARSUGUDA /593 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007128/2020	APPANA KANIKA	SUCHI KUMAR NAYAK	K.SINGHPUR /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007129/2020	JAYADEV NAMO	ASIT KU JENA	MALKANGIRI /347 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007130/2020	CHITRASEN TARAI	S.S.RAY-2	ASKA /446 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007131/2020	HARIPADA SAMANTA	DIBYA JYOTI SAHOO	MARINE PS AT JAMBO /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007132/2020	SASHIBHUSAN KINANGA	AMULYA RATNA PANDA	JEYPORE TOWN /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007133/2020	MUNA @ BIBEK BEHERA	AMULYA RATNA PANDA	BALASORE SADAR /378 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007134/2020	KALU BISWAL	S.S.RAY-2	BADAGADA /159 /2020
		VS	VS	()

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35	BLAPL/0007135/2020	STATE OF ODISHA SOURANGA KARAKARIA @ RABI VS	RAMDAS ACHARY VS	// MUNIGUDA /120 /2020 ()
36	BLAPL/0007136/2020	STATE OF ODISHA DILIP RAY VS	BASANTA KU DAS VS	// POTTANGI /106 /2019 ()
37	BLAPL/0007137/2020	STATE OF ODISHA ANJANA @ MANJULATA MOHARANA VS	BIJAYA KUMAR PARIDA VS	// ABHAYACHANDPUR /37 /2020 ()
38	BLAPL/0007138/2020	STATE OF ODISHA NAHIA @ SANJAY JENA VS	BALARAM NAYAK VS	// BASTA /24 /2009 ()
39	BLAPL/0007139/2020	STATE OF ODISHA JOHN NAYAK VS	SURYAKANTA DWIBEDI VS	// DARINGBADI /50 /2018 ()
40	BLAPL/0007140/2020	STATE OF ODISHA SADASIBA AMANATYA VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /191 /2020 ()
41	BLAPL/0007141/2020	STATE OF ODISHA DUSASAN JENA VS	MANAS RANJAN BEHERA VS	// BHANDARIPOKHARI /144 /2020 ()
42	BLAPL/0007142/2020	STATE OF ODISHA SANJEEB KUMAR NAHAK @ SANJEEV NAHAK VS	SURYAKANTA DWIBEDI VS	// RANPUR /211 /2020 ()
43	BLAPL/0007143/2020	STATE OF ODISHA MUNA BEHERA VS	OM PRAKASH SAHU VS	// BHANJANAGAR /305 /2020 ()
44	BLAPL/0007144/2020	STATE OF ODISHA RANJAN KUMAR JANI @ TUNA JANI VS	SATYABRATA PANDA VS	// K.NUAGOAN /53 /2020 ()
45	BLAPL/0007145/2020	STATE OF ODISHA BHAGABAN ROUT VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// TIKIRI /32 /2020 () //

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46	BLAPL/0007146/2020	MUNA JENA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /179 /2020 () //
47	BLAPL/0007147/2020	GYANENDRA SAHOO@ BABU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAJPUR TOWN /263 /2020 () //
48	BLAPL/0007148/2020	AJAYA KUMAR ADHIKARI VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /135 /2020 () //
49	BLAPL/0007149/2020	PRADHANI JANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /53 /2020 () //
50	BLAPL/0007150/2020	BIGHEN SAH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /167 /2020 () //
51	BLAPL/0007151/2020	HARISANKAR BAG VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	JUNAGARH /230 /2020 () //
52	BLAPL/0007152/2020	BIJU SAHA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	UMERKOTE /81 /2020 () //
53	BLAPL/0007153/2020	DIPU NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /10 /2020 () //
54	BLAPL/0007154/2020	KAIBALYA NAG @ RIKU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MELCHHAMUNDA /15 /2019 () //
55	BLAPL/0007155/2020	BHABATOSH PARIDA @ BABULU VS STATE OF ODISHA	MONOMOY BASU VS	INDUSTRIAL /18 /2020 () //
56	BLAPL/0007156/2020	PAPUN @ KALIA @ PAPUN JENA VS STATE OF ODISHA	MONOMOY BASU VS	REMUNA /175 /2019 () //
57	BLAPL/0007157/2020	RAMA CHANDRA PRADHAN	SMRUTI RANJAN MOHAPATRA	BOUDH /106 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007158/2020	BIDYADHAR ROUT @ BIDIA	PRASANTA KUMAR SAHOO	DHENKANAL SADAR /349 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007159/2020	BAPI MISHAL	SUCHIT KUMAR NAYAK	RAYAGADA TOWN /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007160/2020	HEMANTA KUMAR SOREN	MOHENDRA KUMAR MOHAPATRO	BARIPADA TOWN /577 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007161/2020	KABI BIDIKA	B.R.TRIPATHY	MOHANA /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007162/2020	VIJAY @ BIJAY PRADHAN	B.R.TRIPATHY	RAIRAKHOL /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007163/2020	GHUNGA @ KARTIKA DAS	SUSHANTA KU. SAMANTARAY	JAGATPUR /378 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007164/2020	SILU DAS	SUSHANTA KU. SAMANTARAY	KISHORENAGAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007165/2020	SACHIN @ BABUL PAWAR	SUSHANTA KUMAR SAMANTARAY	CHOUDWAR /507 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007166/2020	AKURA MALLIK	ASHOK SAHOO	PHIRINGIA /34 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007167/2020	NARENDRA SETHY	PARSURAM PANDA	BOUDH /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007168/2020	KARU@ AJITA SWAIN	RAMESH CHANDRA BEHERA	ASKA /446 /2020
		VS	VS	()

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69	BLAPL/0007169/2020	STATE OF ODISHA DEBADATTA DAS VS	SARAT KUMAR JENA VS	// PATKURA /161 /2020 ()
70	BLAPL/0007170/2020	STATE OF ODISHA DAMODAR MALLIK VS	ASHOK SAHOO VS	// PHIRINGIA /34 /2019 ()
71	BLAPL/0007171/2020	STATE OF ODISHA BISAP MALLIK VS	ASHOK SAHOO VS	// PHIRINGIA /34 /2019 ()
72	BLAPL/0007172/2020	STATE OF ODISHA HIRALAL KHADIA VS	BIKASH KUMAR DASH VS	// HEMGIR /84 /2017 ()
73	BLAPL/0007173/2020	STATE OF ODISHA KUMAR BAG VS	NIRANJAN LENKA VS	// SAINTALA /123 /2020 ()
74	BLAPL/0007174/2020	STATE OF ODISHA AKRUA PANDEY VS	BIKASH KUMAR DASH VS	// RAIRAKHOL /97 /2015 ()
75	BLAPL/0007175/2020	STATE OF ODISHA SK.MEHERBAN VS	RAJIB LOCHAN PATTNAIK VS	// KAMARDA /45 /2020 ()
76	BLAPL/0007176/2020	STATE OF ODISHA HARI GOLORY VS	RAJIB LOCHAN PATTNAIK VS	// MATHILI /108 /2020 ()
77	BLAPL/0007177/2020	STATE OF ODISHA RAMEN DUTTA VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /105 /2020 ()
78	CMP/0000535/2020	STATE OF ODISHA HRUSIKESH BEHERA VS	KALPATARU MISHRA VS	// // ()
79	CMP/0000536/2020	SCHOOL AND MASS EDUCATION DEPTT. ROSHANARA BEGUM VS LAILU NISHA BIBI	A.C.MOHAPATRA VS	// // () //

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80	CMP/0000537/2020	BINAPANI JETHI VS DUSMANTA MOHANTY	B.K.SWAIN VS	// 0 //
81	CMP/0000538/2020	JUGMA PRAVA MAHANTI VS PRAMILA DAS	IPSIT KUMAR ACHARYA VS	// 0 //
82	CMP/0000539/2020	JUGMA PRAVA MAHANTI VS GOLAK DAS	IPSIT KUMAR ACHARYA VS	// 0 //
83	CMP/0000540/2020	RABINDRA KUMAR MAHARANA VS PABITRA KUMAR RANA	Lingaraj Sarangi VS	// 0 //
84	CONTC/0004168/2020	SARBESWAR SWAIN VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
85	CONTC/0004169/2020	PRALAYAJEET PARIDA VS KRUSHNA CHANDRA NAYAK	ADV. VS	// 0 //
86	CONTC/0004170/2020	NIRMAL CHANDRA NAYAK VS SATYABRATA SAHOO	ADV. VS	// 0 //
87	CONTC/0004171/2020	LAXMAN KUMAR MALLICK VS SATYABRATA SAHOO	ADV. VS	// 0 //
88	CONTC/0004172/2020	BRAJAKISHORE NAYAK VS SATYABRATA SAHOO	SISHIR SUNDAR MOHANTY VS	// 0 //
89	CONTC/0004173/2020	BHAGABAN MALLICK VS RAMESH CHANDRA PANDA	ADV. VS	// 0 //
90	CONTC/0004174/2020	SANATAN MALLICK VS RAMESH CHANDRA PANDA	ADV VS	// 0 //
91	CONTC/0004175/2020	SUSHANTA MALLICK	ADV.	//



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		VS	VS	0
92	CONTC/0004176/2020	RAMESH CHANDRA PANDA HRUSIKESH DAS	ADV	//
		VS	VS	0
93	CONTC/0004177/2020	RAMESH CHANDRA PANDA DR.BINDUSHREE MISHRA	ADV.	//
		VS	VS	0
94	CONTC/0004178/2020	SASWAT MISHRA BINAYA KUMAR PARIDA	ADV	//
		VS	VS	0
95	CONTC/0004179/2020	SATYABRATA SAHOO UMMUL FAZLE QUDSIA	ADV.	//
		VS	VS	0
96	CONTC/0004180/2020	SATYABRATA SAHOO UDAYANATH NAYAK	ADV	//
		VS	VS	0
97	CONTC/0004181/2020	SATYABRATA SAHOO AJAYA KUMAR NAYAK	ADV.	//
		VS	VS	0
98	CONTC/0004182/2020	SATYABRATA SAHOO ANADI CHARAN NAYAK	ADV.	//
		VS	VS	0
99	CONTC/0004183/2020	SATYABRATA SAHOO PRAVAKAR NAIK	ADV.	//
		VS	VS	0
100	CONTC/0004184/2020	SATYABRATA SAHOO DIBYAJYOTI BARICK	ADV.	//
		VS	VS	0
101	CONTC/0004185/2020	KRUSHNA CHANDRA NAYAK NIRANJAN DASH	ADV.	//
		VS	VS	0
102	CONTC/0004186/2020	SAMARTH VERMA NAKULA PRADHAN	ADV.	//
		VS	VS	0

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103	CONTC/0004187/2020	SUBRAT SAHOO SADANANDA JENA VS PREM CHAND CHOUDHURY	ADV. VS	// // 0 //
104	CONTC/0004188/2020	SANJUKTA BEHERA VS DR. PRAMOD KUMAR PRUSTY	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
105	CONTC/0004189/2020	NIDHIRAM BAL VS SATYABRATA SAHU	ADV. VS	// 0 //
106	CONTC/0004190/2020	PRAFULA KUMAR BARIK VS SATYABRATA SAHOO	ADV. VS	// 0 //
107	CONTC/0004191/2020	SARAT CHANDRA NAYAK VS SATYABRATA SAHOO	ADV. VS	// 0 //
108	CONTC/0004192/2020	MAHESWAR ROUT VS SATYABRATA SAHOO	ADV. VS	// 0 //
109	CONTC/0004193/2020	ARUNA KUMAR MAHARANA VS SATYABRATA SAHOO	ADV VS	// 0 //
110	CONTC/0004194/2020	SHYAMA SUNDAR BEHERA VS SATYABRATA SAHOO	ADV. VS	// 0 //
111	CONTC/0004195/2020	SRINIBAS NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
112	CONTC/0004196/2020	SANGRAM ROUT VS SATYABRATA SAHU	MANOJ KUMAR MOHANTY VS	// 0 //
113	CONTC/0004197/2020	NIRANJAN BARPANDA VS SATYABRATA SAHU	SHIVSANKAR MOHANTY VS	// 0 //

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114	CONTC/0004198/2020	AMULYA CHHATRIYA VS DEO RANJAN KUMAR SINGH	TRILOCHAN NANDA VS	// 0 //
115	CONTC/0004199/2020	SUMATI PALEI VS SHANKAR PATTNAIK	SAMIR KUMAR MISHRA VS	// 0 //
116	CONTC/0004200/2020	ANUSAYA DAS VS BIRANCHI NARAYAN MOHANTY	PITAMBAR PANDA VS	// 0 //
117	CONTC/0004201/2020	RAJKISHORE MOHANTA VS ASHIS THAKRE	PITAMBAR PANDA VS	// 0 //
118	CONTC/0004202/2020	PRITI MOHANTY VS BANDANA MOHAPATRA	ADV. VS	// 0 //
119	CONTC/0004203/2020	MANASI BEHERA VS PRESIDING OFFICER IN THE COURT FAMILY JUDGE, BBSR	ADV VS	// 0 //
120	CONTC/0004204/2020	NAMASI SIRKA VS STATE OF ODISHA	ADV. VS	// 0 //
121	CONTC/0004205/2020	UMAKANTA MOHAPATRA VS DR. SOURAV GARG	ADV VS	// 0 //
122	CONTC/0004206/2020	TRILOCHAN PATRA VS MADHUSUDAN PADHI	ADV. VS	// 0 //
123	CONTC/0004207/2020	HRUDANANDA NAYAK VS MADHUSUDAN PADHI	ADV VS	// 0 //
124	CONTC/0004208/2020	GIRIDHARI ROUT VS MADHUSUDAN PADHI	ADV VS	// 0 //
125	CONTC/0004209/2020	AVIRAM NAIK	ADV.	//

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		VS	VS	0
		MADHUSUDAN PADHI		//
126	CONTC/0004210/2020	DINABANDHU ROUT	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
127	CONTC/0004211/2020	SUMAN BARIK	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
128	CONTC/0004212/2020	NARAYAN DALAI	ADV.	//
		VS	VS	0
		MADHUSUDAN PADHI		//
129	CONTC/0004213/2020	NARASINGH CHARAN SETHI	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
130	CONTC/0004214/2020	GOURANGA SAHOO	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
131	CONTC/0004215/2020	PRAVAKAR PRADHAN	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
132	CONTC/0004216/2020	BHABANI SANKAR JENA	ADV.	//
		VS	VS	0
		MADHUSUDAN PADHI		//
133	CONTC/0004217/2020	BHARATA BEHERA	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
134	CONTC/0004218/2020	BIJAYA KUMAR PRADHAN	ADV.	//
		VS	VS	0
		MADHUSUDAN PADHI		//
135	CONTC/0004219/2020	BAURIBANDHU ADHIKARI	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
136	CONTC/0004220/2020	RABINDRA KU.JENA	ADV	//
		VS	VS	0

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137	CRLA/0000510/2020	SAPAN KU NANDA PRADEEP KUMAR PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KHALLIKOTE /266 /2020 ()
138	CRLA/0000511/2020	SANJAY KUMAR MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	// / /0 ()
139	CRLA/0000512/2020	LALIT PRADHAN VS STATE OF ODISHA	H.S.MISHRA VS	// RAMPUR (SONEPUR) /35 /2020 ()
140	CRLA/0000513/2020	K.LACHHANNA VS STATE OF ODISHA	SUSHANTA KU. SAMANTARAY VS	// MAHILA P.S. BUXIBAZAR /69 /2017 ()
141	CRLMC/0001406/2020	JAGANNATH MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// GHATAGAON /183 /2019 ()
142	CRLMC/0001407/2020	AMIT KUMAR BHANJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// PLANTSITE /122 /2016 ()
143	CRLMC/0001408/2020	SUSHANTA BAG VS STATE OF ODISHA	A.K.SAHOO VS	// KOMNA PS /42 /2011 ()
144	CRLMC/0001409/2020	SAROJ NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// KALIAPANI /22 /2016 ()
145	CRLMC/0001410/2020	SUNNY KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	// SUNDARGARH TOWN /274 /2020 ()
146	CRLMC/0001411/2020	PRABIN SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// KHARIAR /25 /2016 ()
147	CRLMC/0001412/2020	RAMESH CHANDRA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /54 /2003 ()

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148	CRLMC/0001413/2020	BAMADEBE PATNAIK VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /59 /2018 () //
149	CRLMC/0001414/2020	NABIN CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /64 /2018 () //
150	CRLMC/0001415/2020	HARISHCHANDRA BANAGADI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /66 /2018 () //
151	CRLMC/0001416/2020	PRAFULLA CHANDRA SADANGI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /65 /2018 () //
152	CRLMC/0001417/2020	DEBARAJ PATI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /63 /2018 () //
153	CRLMC/0001418/2020	SUJIT KUMAR NAYAK @ DUKHIA NAYAK @ VS STATE OF ODISHA	<del>PRAMODA</del> SARATHI NAYAK VS	NAUGAON /24 /2019 () //
154	CRLMC/0001419/2020	BASUDEB PADHI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /54 /2012 () //
155	CRLMC/0001420/2020	MADAN JARDAR VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /223 /2018 () //
156	CRLMP/0001171/2020	SRIKANTA BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
157	CRLMP/0001172/2020	MANAS RANJAN PUHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0001173/2020	GHRUTANJAN MAHANANDA VS SUPERINTENDENT OF POLICE ,BOLANGIR	BIRAJA PRASANNA DAS VS	/ /0 () //
159	CRLMP/0001174/2020	ITISHREE ROUT	AUROVINDA MOHANTY	NAUGAON /98 /2020

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		VS	VS	()
		THE DIRECTOR GENERAL OF POLICE		//
160	CRLMP/0001175/2020	MATIA DAS	UMESH CHANDRA MOHANTY	ANGUL TOWN /951 /2020
		VS	VS	()
		DIRECTOR GENERAL OF POLICE		//
161	CRLMP/0001176/2020	PRAVATI DAS	PRASANTA KUMAR SATAPATHY	DHAMNAGAR /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001177/2020	R.K. BILAB KAP	P.K.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001178/2020	BIJAY KUMAR BEHERA	MANOJ KUMAR PATI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001179/2020	CHHABINDRA NATH PATRA	R.C.SWAIN	BADAGODA P.S. /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001180/2020	HAREKRUSHNA PADHI	BISWA PRAKASH DHAL	PANIKOILI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000397/2020	RAMAKANTA JENA	MANORANJAN MUDULI	/ /0
		VS	VS	()
		TAPAN KUMAR PRADHAN		//
167	FAO/0000667/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION	RESONITA KUMAR MAHALI	//
		VS	VS	()
		RANJAN NAYAK		//
168	MACA/0000674/2020	BIJESWARI TUDU @ MARANDI	B.SINGH	//
		VS	VS	()
		SUBASINI BEHERA		//
169	MACA/0000675/2020	NAYANA SAHU	BIRANCHI NARAYAN RATH	//
		VS	VS	()
		KANHU CHARAN BISWAL		//
170	MACA/0000676/2020	M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD.	GADTAM MISRA	//
		VS	VS	()

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171	MACA/0000677/2020	BASANTI KHARA MANJULATA ROUT VS	SATYABHUSAN DAS VS	// // 0
172	MATA/0000093/2020	SUBASH CHANDRA SAHOO SAROJ KUMAR DAS VS	ARUN KUMAR DAS VS	// // 0
173	MATA/0000094/2020	KALPANA BISWAL RITA PRASAD VS	ANAMA CHARAN PANDA VS	// // 0
174	MATA/0000095/2020	HARINDRA PRASAD KUNJA BIHARI PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
175	RPFAM/0000114/2020	MANORAMA PANDA KARUNAKAR LENKA VS	R.R.DAS VS	// // 0
176	RPFAM/0000115/2020	PRAMILA LENKA SHIBANI MISHRA VS	PARTHA SARATHI NAYAK VS	// // 0
177	TRP(C)/0000158/2020	SURYA NARAYAN PADHI ELORA PATTNAIK VS	S.K.BHANJADEO VS	// // 0
178	WA/0000586/2020	SURYAKANTA MOHANTY ABHINASH KUMAR LOHANI VS	SAMIR KUMAR MISHRA VS	// // 0
179	WA/0000587/2020	JITENDRA KUMAR SAHOO ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE VS	CHIRAN KUMAR GARWAL VS	// // 0
180	WA/0000588/2020	PRADEEP KUMAR SATAPATHY RAHUL MAITRA VS	SANTANU KUMAR SARANGI VS	// // 0
181	WA/0000589/2020	CHAIRMAN CUM MANAGING DIRECTOR, CANARA BANK SUMAN CHHANDA MITTRA VS	SANTANU KUMAR SARANGI VS	// // 0
		CHAIRMAN CUM MANAGING DIRECTOR, CANARA BANK		//



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182	WA/0000590/2020	M/S KALINGA HATCHERY (P) LTD. VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION	AJIT KUMAR ROY VS	// 0 //
183	WA/0000591/2020	RENUKA NAYAK VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY AND ASSOCIATES VS	// 0 //
184	WA/0000592/2020	BAJRANG TRANSPORT, A PROPRIETORSHIP FIRM VS STATE OF ODISHA	PRITVAN KUMAR SHARMA VS	// 0 //
185	WA/0000593/2020	SWAPNA LENKA VS STATE OF ODISHA	ADV VS	// 0 //
186	WA/0000594/2020	RAGHUNATH MISHRA VS THE PRINCIPAL SECRETARY TO GOVERNMENT	PRASHANTA KUMAR NAYAK VS	// 0 //
187	WP(C)/0026197/2020	POOJALIN ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
188	WP(C)/0026198/2020	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
189	WP(C)/0026199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED VS STATE OF ODISHA	MEHARAJAN VS	// 0 //
190	WP(C)/0026200/2020	SUSANTA KUMAR SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
191	WP(C)/0026201/2020	JANAKALYANA PARISADA VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
192	WP(C)/0026202/2020	ARPITA MONALISHA VS BOARD OF SECONDARY EDUCATION	ANJAN KU.BISWAL VS	// 0 //
193	WP(C)/0026203/2020	SANTILATA BEHURIA	BHAGABAN MOHANTY	//

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		VS	VS	0
194	WP(C)/0026204/2020	BASANTA KUMAR BEHURIA KHETRIBAL NAYAK	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
195	WP(C)/0026205/2020	STATE OF ODISHA CH.JAGADEV PRASAD NANDA	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
196	WP(C)/0026206/2020	STATE OF ODISHA RABINARAYAN PANDA	B.N.PARIDA	//
		VS	VS	0
197	WP(C)/0026207/2020	STATE OF ODISHA PRADEEP KU.BISWAL	B.N.PARIDA	//
		VS	VS	0
198	WP(C)/0026208/2020	STATE OF ODISHA NISHAKAR ROUT	B.N.PARIDA	//
		VS	VS	0
199	WP(C)/0026209/2020	STATE OF ODISHA DEBENDRA KUMAR JENA	B.N.PARIDA	//
		VS	VS	0
200	WP(C)/0026210/2020	STATE OF ODISHA RATNAKAR PALAI	B.N.PARIDA	//
		VS	VS	0
201	WP(C)/0026211/2020	STATE OF ODISHA SAROJ KUMAR BEHERA	B.N.PARIDA	//
		VS	VS	0
202	WP(C)/0026212/2020	STATE OF ODISHA GHUNDU GOPAL PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0026213/2020	STATE OF ODISHA KISHORE KUMAR RAJAK	PRABODHA CH.NAYAK	//
		VS	VS	0
204	WP(C)/0026214/2020	STATE OF ODISHA SUBASH CHANDRA ACHARYA	SAROJ KUMAR JEE	//
		VS	VS	0

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205	WP(C)/0026215/2020	STATE OF ODISHA KIRAN SAHU VS	MANOJ KUMAR PANDA VS	// // 0
206	WP(C)/0026216/2020	STATE OF ODISHA SANJAY KUMAR MOHANTA VS	B.N.PARIDA VS	// // 0
207	WP(C)/0026217/2020	STATE OF ODISHA KARADI YAMINI VS	PRASANNA KUMAR PARHI VS	// // 0
208	WP(C)/0026218/2020	KARADI BHIMA PATRO SANJAY NAYAK VS	MANOJ KUMAR PANDA VS	// // 0
209	WP(C)/0026219/2020	STATE OF ODISHA LIPAK SAMAL VS	MANOJ KUMAR PANDA VS	// // 0
210	WP(C)/0026220/2020	STATE OF ODISHA SHYAM SUNDAR BEHERA VS	B.N.PARIDA VS	// // 0
211	WP(C)/0026221/2020	STATE OF ODISHA SRIDHAR PANDA VS	B.N.PARIDA VS	// // 0
212	WP(C)/0026222/2020	STATE OF ODISHA M/S.VISHAL LPG INDUSTRIES VS	MANAS MOHAPATRA VS	// // 0
213	WP(C)/0026223/2020	STATE OF ODISHA SURESH CHANDRA MAHARATHY VS	TAPAN KUMAR BISWAL VS	// // 0
214	WP(C)/0026224/2020	CHIEF ENGINEER, R.W.S. AND S ODISHA PADMANAV BEHERA VS	PRAMODA KUMAR DASH VS	// // 0
215	WP(C)/0026225/2020	STATE OF ODISHA FAGUNATH SETHI VS	PRAMODA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0026226/2020	DEBENDRA NATH MOHANTA VS CHAIRMAN RMC RAIRANGPUR	GOKULANANDA MOHAPATRA VS	// 0 //
217	WP(C)/0026227/2020	ASHOK KUMAR PARIJA VS CHAIRMAN RMC RAIRANGPUR CUM SUB COLLECTOR BAMANGHATY RAIRANGPUR	GOKULANANDA MOHAPATRA VS	// 0 //
218	WP(C)/0026228/2020	M/S.BINU INDUSTRIES VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
219	WP(C)/0026229/2020	PRAVAKAR JAYASINGH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
220	WP(C)/0026230/2020	DAKTER PADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
221	WP(C)/0026231/2020	MANOJ KUMAR DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0026232/2020	NEERAJ KUMAR VS UNION OF INDIA	S.K.MOHANTY VS	// 0 //
223	WP(C)/0026233/2020	PRADEEP KUMAR MAHANTA VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
224	WP(C)/0026234/2020	PRAFULLA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
225	WP(C)/0026235/2020	SUBHALAXMI MAHANTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
226	WP(C)/0026236/2020	BASANTA DAS VS COLLECTOR AND DISTRICT MAGISTRATE KENDRAPARA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
227	WP(C)/0026237/2020	MRUTYUNJAYA PANDA	TRILOCHAN NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026238/2020	MANJUSHREE MUDULI	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026239/2020	ANIRUDHA DASH	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026240/2020	BINOD KUMAR AGRAWAL	TRILOCHAN NANDA	//
		VS	VS	0
		SEEMA @ DIPTI AGRAWAL		//
231	WP(C)/0026241/2020	HIMANSU SEKHAR SATHUA MOHAPATRA	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026242/2020	LAXMI KANTA BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026243/2020	SURENDRA KUMAR SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026244/2020	ASWINI KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026245/2020	KELU CHARAN MANSINGH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026246/2020	SASHIKANTA MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026247/2020	SADHU CHARAN PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026248/2020	SAMIT SAMAL	SUKANTA KU DALAI	//
		VS	VS	0

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239	WP(C)/0026249/2020	STATE OF ODISHA MAMATA HOTA VS	DURGESH NARAYAN RATH VS	// // 0
240	WP(C)/0026250/2020	STATE OF ODISHA KANDHA SWAIN VS	DURGESH NARAYAN RATH VS	// // 0
241	WP(C)/0026251/2020	STATE OF ODISHA JOGINATH BALIARSINGH VS	DURGESH NARAYAN RATH VS	// // 0
242	WP(C)/0026252/2020	STATE OF ODISHA REDTECH SOLUTION INDIA (P) LTD. VS	KALI PRASANNA MISHRA VS	// // 0
243	WP(C)/0026253/2020	STATE OF ODISHA SHYAMABANDHU MENDILI VS	PITAMBER PANDA VS	// // 0
244	WP(C)/0026254/2020	THE PRINCIPAL SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPTT., ODISHA ANAM CHARAN GIRI VS	IPSIT AROBINDO ACHARYA VS	// // 0
245	WP(C)/0026255/2020	STATE OF ODISHA AMARESH BARIK VS	NIRMAL KUMAR DAS VS	// // 0
246	WP(C)/0026256/2020	STATE OF ODISHA KESHAB CHANDRA BEHERA VS	NIRMAL KUMAR DAS VS	// // 0
247	WP(C)/0026257/2020	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	NIRMAL KUMAR DAS VS	// // 0
248	WP(C)/0026258/2020	STATE OF ODISHA MANOJ KUMAR NAIK VS	NIRMAL KUMAR DAS VS	// // 0
249	WP(C)/0026259/2020	STATE OF ODISHA HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// // 0 //

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250	WP(C)/0026260/2020	SUBHRANSU DAS @ SUBBRANSU KUMAR DASPITAMBER PANDA VS STATE OF ODISHA	VS	// 0 //
251	WP(C)/0026261/2020	RAKESH KUMAR MOHARANA VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
252	WP(C)/0026262/2020	PRAKASH KUMAR EKKA VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
253	WP(C)/0026263/2020	AVIMANYU BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0026264/2020	BENUDHAR ROUTARA VS UNION OF INDIA	K.P.MISHRA VS	// 0 //
255	WP(C)/0026265/2020	MUSLIM MIAN VS COLLECTOR SUNDARGARH	RABI NARAYAN BEHERA VS	// 0 //
256	WP(C)/0026266/2020	DR. SRUTIRUPA PANDA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
257	WP(C)/0026267/2020	DR.MINATI KUMARI PANIGRAHI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
258	WP(C)/0026268/2020	RAMESH CHANDRDA MISHRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
259	WP(C)/0026269/2020	RAJESH KUMAR PANDA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
260	WP(C)/0026270/2020	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	WP(C)/0026271/2020	SUBRAT PRADHAN	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026272/2020	SUCHITRA MALLICK	DEBI PRASAD DHALSAMATA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026273/2020	MATIA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026274/2020	SUPRABHA MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026275/2020	SATYANARAYAN MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026276/2020	SUJATA MALLICK	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026277/2020	SIDHESWARA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0026278/2020	GATIKRI BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026279/2020	SMRUTIDHAR BEHERA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0026280/2020	ANIRUDHA BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026281/2020	PRAVAT KUMAR PADHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026282/2020	KAILASH BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0



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273	WP(C)/0026283/2020	STATE OF ODISHA DEBENDRANATH ROUT VS	DURGESH NARAYAN RATH VS	// // 0
274	WP(C)/0026284/2020	STATE OF ODISHA SACHIN KUMAR MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
275	WP(C)/0026285/2020	STATE OF ODISHA ANIL KUMAR BEHERA VS	ANIRUDHA DAS VS	// // 0
276	WP(C)/0026286/2020	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
277	WP(C)/0026287/2020	ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH TARUN PATTNAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
278	WP(C)/0026288/2020	STATE OF ODISHA DR.RITA PATTNAIK VS	BIDYALOK MOHAPATRA VS	// // 0
279	WP(C)/0026289/2020	STATE OF ODISHA BIKASH PARIDA VS	JYOTI PRAKASH TRIPATHY VS	// // 0
280	WP(C)/0026290/2020	THE STATE OF ODISHA CHITALO DEGREE MAHAVIDYALAYA, CHITAKOTI VS	K. BIROD K.ROUT VS	// // 0
281	WP(C)/0026291/2020	STATE OF ODISHA ARUN KUMAR PATRA VS	DEEPALI MAHAPATRA VS	// // 0
282	WP(C)/0026292/2020	STATE OF ODISHA AJAYA CHANDRA MUDULI VS	GOPAL KRISHNA BEHERA VS	// // 0
283	WP(C)/0026293/2020	STATE OF ODISHA DUSMANTA BEHERA VS	BIBHUTI KESHARI BISWAL VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0026294/2020	ARJUN DILLA VS COLLECTOR JHARSUGUDA	AMIT PRASAD BOSE VS	// 0 //
285	WP(C)/0026295/2020	SUDHAKAR TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	WP(C)/0026296/2020	SUSHANTA KALO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
287	WP(C)/0026297/2020	BIBHUTI BHUSAN PATTNAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
288	WP(C)/0026298/2020	BIDYUTLATA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
289	WP(C)/0026299/2020	VEDAM GEORGE BAKTHAN VS REGIONAL DIRECTOR, RESERVE BANK OF INDIA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
290	WP(C)/0026300/2020	ASIT KUMAR MISHRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
291	WP(C)/0026301/2020	DURYODHAN SAHOO VS STATE OF ODISHA	DHULIRAM PATTANAYAK VS	// 0 //
292	WP(C)/0026302/2020	JAYANTA KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
293	WP(C)/0026303/2020	GANGADHAR BEHERA VS STATE OF ODISHA	B.K.BARIK VS	// 0 //
294	WP(C)/0026304/2020	SAROJ KUMAR KHANDEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
295	WP(C)/0026305/2020	BISHNU PRASAD MOHANTY	BIRAJA PRASANNA SATAPATHY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026306/2020	DR.SHYAMAKANTA JENA	SUSANTA KUMAMR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026307/2020	RINKU BHOLA	SIDHESWAR MALLIK	//
		VS	VS	0
		UNION OF INDIA, MINISTRY OF HOME AFFAIRS		//
298	WP(C)/0026308/2020	SISIR CHANDRA DASH	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026309/2020	BASANT KUMAR SHUKLA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026310/2020	AJAY KUMAR DASH	SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0026311/2020	SASWATI PATNAIK	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0026312/2020	MARUTI ROUT	ASHOK PATTANAIAK	//
		VS	VS	0
		DIRECTOR GENERAL OF PRISONS AND CORRECTIONAL SERVICES, ODISHA, BBSR		//
303	WP(C)/0026313/2020	ASIS KUMAR SENAPATI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026314/2020	DR.SUBRAT MOHANTY	B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0026315/2020	TULSIRAM TANDI	A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026316/2020	SUSILA DASH	RAMA KRISHNA BISOI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0026317/2020	STATE OF ODISHA SABITRI MANGARAJ VS	RAMA KRISHNA BISOI VS	// // 0
308	WP(C)/0026318/2020	STATE OF ODISHA JAGABANDHU BAGUDAI VS	RAMA KRISHNA BISOI VS	// // 0
309	WP(C)/0026319/2020	STATE OF ODISHA BENGA @ RANJIT JENA VS	HEMANTA KUMAR NUND VS	// // 0
310	WP(C)/0026320/2020	THE REGISTRAR, JUDICIAL, HIGH COURT OF ODISHA DR.KUMUDA CHANDRA TRIPATHY VS	RAMA KRISHNA BISOI VS	// // 0
311	WP(C)/0026321/2020	STATE OF ODISHA BIRANCHI NARAYAN PARIJA VS	RAMA KRISHNA BISOI VS	// // 0
312	WP(C)/0026322/2020	STATE OF ODISHA DUSMANTA KUMAR PADHY VS	DEEPALI MAHAPATRA VS	// // 0
313	WP(C)/0026323/2020	STATE OF ODISHA PRASANT KUMAR PRADHA VS	TUKUNA KUMAR MISHRA VS	// // 0
314	WP(C)/0026324/2020	STATE OF ODISHA PRADEEP KUMAR ROUT VS	A.PATNAIK VS	// // 0
315	WP(C)/0026325/2020	STATE OF ODISHA SUDARSHAN JETHY VS	BIBHUTI BHUSAN MISHRA VS	// // 0
316	WP(C)/0026326/2020	UNION OF INDIA DILIP KUMAR BARIK VS	RAMA KRISHNA BISOI VS	// // 0
317	WP(C)/0026327/2020	STATE OF ODISHA DR.HAREKRUSHNA MAHATAB SANSKRUTIK VS STATE OF ODISHA	SANJAY KUMAR SANKARANARAYAN VS VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/10/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0026328/2020	GITANJALI SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	WP(C)/0026329/2020	HADIBANDHU OJHA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
320	WP(C)/0026330/2020	LILIMA MAJHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
321	WP(C)/0026331/2020	RANJAN KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
322	WP(C)/0026332/2020	PRADIP KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
323	WP(C)/0026333/2020	MADAN SUNDAR MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
324	WP(C)/0026334/2020	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
325	WP(C)/0026335/2020	CHANDIRAM BAG VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
326	WP(C)/0026336/2020	DINAKRUSHNA PATRA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
327	WP(C)/0026337/2020	GITANJALI GARNAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
328	WP(C)/0026338/2020	PADMANABHA BAG VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
329	WP(C)/0026339/2020	AMARENDRA DHAL	RAMA CHANDRA JENA	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026340/2020	BIRENDRA KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026341/2020	MANJUSHREE MAJHI	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026342/2020	RUPADHAR MAHANANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026343/2020	BARSHA HANSDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026344/2020	NIRANJAN DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0026345/2020	SATYA RANJAN SAHOO	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026346/2020	MUKUNDA BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026347/2020	PRAKASH CHANDRA BHUYAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026348/2020	SUDAM BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026349/2020	RANJITA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026350/2020	RABINDRA BEHERA	K.K.SWAIN	//
		VS	VS	0

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341	WP(C)/0026351/2020	STATE OF ODISHA REETANJALI SETHI VS	K.K.SWAIN VS	// // 0
342	WP(C)/0026352/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	K.K.SWAIN VS	// // 0
343	WP(C)/0026353/2020	STATE OF ODISHA PANKAJA KUMAR BEHERA VS	K.K.SWAIN VS	// // 0
344	WP(C)/0026354/2020	STATE OF ODISHA ANIL KUMAR JENA VS	RAMA CHANDRA JENA VS	// // 0
345	WP(C)/0026355/2020	STATE OF ODISHA RAJA KISHORE ROUT VS	PRABODHA CH.NAYAK VS	// // 0
346	WP(C)/0026356/2020	STATE OF ODISHA MANAGING COMMITTEE OF MALARUAN UP VS	<del>M.P.SAHU</del> VS	// // 0
347	WP(C)/0026357/2020	STATE OF ODISHA MANTO MARANDI VS	RAMA CHANDRA JENA VS	// // 0
348	WP(C)/0026358/2020	STATE OF ODISHA KABITA RANI KUNDU VS	RAMA CHANDRA JENA VS	// // 0
349	WP(C)/0026359/2020	STATE OF ODISHA KUNNA LATA TUDU VS	RAMA CHANDRA JENA VS	// // 0
350	WP(C)/0026360/2020	STATE OF ODISHA JYOTIRANJAN MOHANTY VS	RAMA CHANDRA JENA VS	// // 0
351	WP(C)/0026361/2020	STATE OF ODISHA MAMATA MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //

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352	WP(C)/0026362/2020	MINAKSHI BISWAL VS STATE OF ODISHA	N.K.SEN VS	// 0 //
353	WP(C)/0026363/2020	MALATI HEMBRAM VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
354	WP(C)/0026364/2020	MANAGING COMMITTEE OF RAJANIKANTA UPME SCHOOL VS STATE OF ODISHA	UPME SCHOOL VS	// 0 //
355	WP(C)/0026365/2020	BANSIDHAR PRAMANIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
356	WP(C)/0026366/2020	DHUNA CHANDRA KAR VS THE TAHASILDAR, TIRTOL	SUDHEER KUMAR SAHOO VS	// 0 //
357	WP(C)/0026367/2020	ASWINI KUMAR DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
358	WP(C)/0026368/2020	KSHIROD KUMAR BEHERA VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
359	WP(C)/0026369/2020	MANAGING COMMITTEE OF SRIHARI UPME SCHOOL VS STATE OF ODISHA	SRIHARI UPME SCHOOL VS	// 0 //
360	WP(C)/0026370/2020	SUDHIR KUMAR MOHAPATRA VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
361	WP(C)/0026371/2020	TARAKANTA BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
362	WP(C)/0026372/2020	RATNAKAR NANDA VS STATE OF ORISSA	UNMESH CHANDRA JENA VS	// 0 //
363	WP(C)/0026373/2020	MUCHIA MARANDI	RAMA CHANDRA JENA	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :05/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026374/2020	DASMAT HANSDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026375/2020	MANAGING COMMITTEE OF PAKHARABAD UP PINSCHOOL		//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026376/2020	NANDITA PANIGRAHI	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026377/2020	DEBASISH ROUT	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
368	WP(C)/0026378/2020	GOPAL HEMBRAM	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026379/2020	AMITA KAR	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026380/2020	RAJESH HANSDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026381/2020	RUDRA NARAYAN MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0026382/2020	DULALI TUDU	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026383/2020	GANGARAM SINGH	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026384/2020	DIPTI SHIKHA BERA	RAMA CHANDRA JENA	//
		VS	VS	0

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375	WP(C)/0026385/2020	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	VS	// // 0
376	WP(C)/0026386/2020	UNION OF INDIA SERAL MURMU VS	RAMA CHANDRA JENA VS	// // 0
377	WP(C)/0026387/2020	STATE OF ODISHA PRAMOD KUMAR PATRA VS	A.PATTNAIK VS	// // 0
378	WP(C)/0026388/2020	STATE OF ODISHA HARIPRIYA MISHRA VS	RAMA CHANDRA JENA VS	// // 0
379	WP(C)/0026389/2020	STATE OF ODISHA SUKUL HANSDA VS	RAMA CHANDRA JENA VS	// // 0
380	WP(C)/0026390/2020	STATE OF ODISHA BANSHIDHAR MAHALLIK VS	RAMA CHANDRA JENA VS	// // 0
381	WP(C)/0026391/2020	STATE OF ODISHA KRISHNA CHANDRA SAHOO VS	A.PATTNAIK VS	// // 0
382	WP(C)/0026392/2020	STATE OF ODISHA SREEKANTA DHAL VS	RAMA CHANDRA JENA VS	// // 0
383	WP(C)/0026393/2020	STATE OF ODISHA DURGA BHUSAN BARIK VS	BUDHADEV ROUTRAY VS	// // 0
384	WP(C)/0026394/2020	STATE OF ODISHA RADHARANI PAL VS	RAMA CHANDRA JENA VS	// // 0
385	WP(C)/0026395/2020	STATE OF ODISHA RAMKRUSHNA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //

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386	WP(C)/0026396/2020	SATASAHU PUJA COMMITTEE VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// 0 //
387	WP(C)/0026397/2020	BASUMATI SEN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
388	WP(C)/0026398/2020	LATIKA RANI GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
389	WP(C)/0026399/2020	BARADA PRASANNA GHADAI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
390	WP(C)/0026400/2020	ARATI BISWAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
391	WP(C)/0026401/2020	PRANAY KUMAR PATRA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
392	WP(C)/0026402/2020	ARJUN NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0026403/2020	HEMANTA KUMAR DALAI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
394	WP(C)/0026404/2020	BRAJA KISHOR SINGH BHOI VS STATE OF ODISHA	P.K.MOHANTY VS	// 0 //
395	WP(C)/0026405/2020	SANTOSH KUMAR SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
396	WP(C)/0026406/2020	M /S PHASE AND CONTROL VS MAHANADI COAL FIELD LTD.,	ALOK KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0026407/2020	M/S GREEN ENERGY RESOURCES	ADITYA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026408/2020	M/S. ORISSA STEVEDORES LTD.	JAGABANDHU SAHOO	//
		VS	VS	0
		DESIGNATED COMMITTEE CENTRAL GST AND CUSTOMS BBSR		//
399	WP(C)/0026409/2020	PRAMOD KUMAR MOHANTY	SARAT KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026410/2020	PRATIMA MALLICK	NIRANJAN LEANKA	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
401	WP(C)/0026411/2020	SANJUKTA MISHRA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026412/2020	M/S. NESTLE INDIA LTD.	MARK WRIGHT	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAX		//
403	WP(C)/0026413/2020	JAYARAM BARIHA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026414/2020	SURENDRA BARIK	GOUTAM ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026415/2020	BALABHADRA JUAD	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026416/2020	DILLIP KUMAR SETHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026417/2020	ROHITA PADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026418/2020	M/S. ALTRADE CONSTRUCTIONS PVT.LTD	S.P.MISRA	//
		VS	VS	0

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		THE SUB REGISTRAR DOLIPUR JAJPUR		//
409	WP(C)/0026419/2020	MANOJA KUMAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
410	WP(C)/0026420/2020	KABITA SENAPATI	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		GOVERNMENT OF ORISSA		//
411	WP(C)/0026421/2020	JYOTI PRAVA BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
412	WP(C)/0026422/2020	RAJ KUMAR BISWAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
413	WP(C)/0026423/2020	DIBYA CHANDRA SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
414	WP(C)/0026424/2020	M/S.ODISHA CONSTRUCTION CORPORATION LAXMIDHAR PANGARI		//
		VS	VS	0
		THE PRINCIPAL COMMISSIONER GOODS AND SERVICE TAX AND CENTRAL EXCISE BBSR		//
415	WP(C)/0026425/2020	SAMBHUNATH SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
416	WP(C)/0026426/2020	BAISHNABA DURIA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
417	WP(C)/0026427/2020	DR. RITA PATNAIK	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
418	WP(C)/0026428/2020	JITENDRA KUMAR HANS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
419	WP(C)/0026429/2020	ARCHANA BARIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

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420	WP(C)/0026430/2020	MANA MOHAN ACHARYA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
421	WP(C)/0026431/2020	SANJIB BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
422	WP(C)/0026432/2020	KASTURI MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
423	WP(C)/0026433/2020	RAMESH KUMAR RANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
424	WP(C)/0026434/2020	SIMANCHAL MAHAPATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
425	WP(C)/0026435/2020	SAMRAT SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
426	WP(C)/0026436/2020	RANJIT KUMAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
427	WP(C)/0026437/2020	HRUSIKESH PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
428	WP(C)/0026438/2020	SIDHESWAR ROUT VS UCO BANK	BIDHESH RANJAN BEHERA VS	// 0 //
429	WP(C)/0026439/2020	BIBHUTI BHUSAN SAMAL VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
430	WP(C)/0026440/2020	RAISEN TUDU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
431	WP(C)/0026441/2020	RAMAHARI BISOYI	PURUSOTTAM CHULI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0026442/2020	SUBRAT KUMAR NAYAK	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0026443/2020	PRAFULLA KUMAR SAHOO	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
434	WP(C)/0026444/2020	ASKA COOPERATIVE SUGAR INDUSTRIES COOPERATIVE SOCIETY LIMITED	NEERAJ KUMAR PATIL	//
		VS	VS	0
		STATE OF ORISSA		//
435	WP(C)/0026445/2020	GURUPRASAD PARIDA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0026446/2020	BANSIDHAR SIKHA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0026447/2020	DURGESH NANDAN GIRI	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
438	WP(C)/0026448/2020	BENUPANI DIGAL	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0026449/2020	GOBARDHDAN MOHANTA	Braja Mohan Sarangi	//
		VS	VS	0
		BRANCH MANAGER, L AND T FIN SERVICES LTD.		//
440	WP(C)/0026450/2020	SEEMARANI GAJENDRA MOHAPATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0026451/2020	KHUDRA BIKRETA BYPARI SANGHA	AMIT PRASAD BOSE	//
		VS	VS	0
		ROURKELA MUNICIPAL CORPORATION, ROURKELA		//
442	WP(C)/0026452/2020	SUNDARGARH MINES AND TRANSPORT WORKERS UNION	NEERAJ KUMAR PATIL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0026453/2020	STATE OF ODISHA ASIT KUMAR HARICHANDAN VS	GYANENDRA CHANDRA SWAIN VS	// // ()
444	WP(C)/0026454/2020	CHIEF ADMINISTRATOR, SRI JAGANNATH TEMPLE, PURI DHIRENDRA DASH VS	JYOTI PATNAIK VS	// // ()
445	WP(C)/0026455/2020	COLLECTOR, BHADRAK AMARESH CHAMPATI VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
446	WP(C)/0026456/2020	THE CHIEF EXECUTIVE OFFICER,, TATA POWER CENTRAL ODISHA DISTRIBUTION, LTD BRAMHANANDA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
447	ABLAPL/0012158/2020	THE CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION, LTD KANHU CHARAN DAKUA @ DAKA VS	BIBHUDA NANDA MOHAPATRA VS	// BUGUDA /228 /2020 ()
448	ABLAPL/0012159/2020	STATE OF ODISHA SUJIT NAYAK VS	BIBHUDA NANDA MOHAPATRA VS	// GOSANINUAGAM /124 /2019 ()
449	ABLAPL/0012160/2020	STATE OF ODISHA SUSANTA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// RASOL /138 /2020 ()
450	ABLAPL/0012161/2020	STATE OF ODISHA SUMANTA LIMA VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /67 /2020 ()
451	ABLAPL/0012162/2020	STATE OF ODISHA PARAMESWAR SAHOO VS	SUVASHISH PATTANAIAK VS	// BHANDARIPOKHARI /139 /2020 ()
452	ABLAPL/0012163/2020	STATE OF ODISHA JAYANTA PATASAHANI VS	SANGRAM RATH VS	// NIMAPADA /233 /2020 ()
453	ABLAPL/0012164/2020	STATE OF ODISHA BABU @ BABULI SAHOO VS	PANCHANAN PANIGRAHI VS	// GONDIA /215 /2020 ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	ABLAPL/0012165/2020	JHUNALTA @ TUNALATA MALLICK VS STATE OF ODISHA	G.N.MOHAPATRA VS	BALIPATNA /303 /2020 () //
455	ABLAPL/0012166/2020	DIPU @ DIPTIRANJAN JENA VS STATE OF ODISHA	ASHOK KU SAHOO VS	RAJNAGAR /11 /2019 () //
456	ABLAPL/0012167/2020	BINAYA DAS VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL TOWN /681 /2020 () //
457	ABLAPL/0012168/2020	DEPAK MALIK @ DIPU MALIK VS STATE OF ODISHA	ASHOK KU SAHOO VS	MAHAKALPARA /64 /2020 () //
458	ABLAPL/0012169/2020	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /155 /2020 () //
459	ABLAPL/0012170/2020	RAMAKANTA KHORA @ RAMAKANTA KHUR VS STATE OF ODISHA	B.R.TRIPATHY VS	LAXMIPUR /69 /2020 () //
460	ABLAPL/0012171/2020	UMAKANTA MOHANTA, VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /221 /2020 () //
461	ABLAPL/0012172/2020	UMAKANTA MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /222 /2020 () //
462	ABLAPL/0012173/2020	UPENDRA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /197 /2020 () //
463	ABLAPL/0012174/2020	KARTIKA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /172 /2020 () //
464	ABLAPL/0012175/2020	ARUNA KUMAR OJHA @ ARUN OJHA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	SUKINDA /151 /2020 () //
465	ABLAPL/0012176/2020	SANANTA KANDA	BIRAJA PRASANNA DAS	CHANDILI /200 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012177/2020	RAMA CHANDRA GOCHHAYAT	MOHENDRA DALAI	CUTTACK SADAR /497 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012178/2020	AKHAYA KUMAR PRUSTY	MOHENDRA DALAI	CUTTACK SADAR /497 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012179/2020	SHYAM SUNDAR ROUT	B.S.RAYAGURU	MAHILA P.S. BUXIBAZAR /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012180/2020	RAMESH MALIK	PRASANTA KUMAR SATAPATHY	AUL /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012181/2020	SASMITA MALALI	SATYANARAYAN MISHRA	MATHILI /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012182/2020	MAHAMMAD KARIM	BHARAT JALLI	SATYABADI /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012183/2020	TAIMUR ALAM	JYOTIRMAYA SAHOO	JANKIA P.S. /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012184/2020	CHANDAN SAHOO @BAPI	S.P.DAS	KHARABEL NAGAR P.S. /206 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012185/2020	SUBRAT JENA @ SUBRAT KUMAR JENA	BISWA RANJAN SAHOO	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012186/2020	PRASANA NAG	A.K.DASH	TITILAGARH /347 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012187/2020	SULEKA @ KOILI MALIK	PRAMODA KUMAR MISHRA	PATTAMUNDAI /205 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0012188/2020	STATE OF ODISHA PREMANANDA PANI VS	DILLIP KU. PATNAIK VS	// GOP /250 /2020 ()
478	ABLAPL/0012189/2020	STATE OF ODISHA ROHAN AGARWAL VS	BIBHU PRASAD DAS VS	// MALGODOWN /189 /2020 ()
479	ABLAPL/0012190/2020	STATE OF ODISHA KAMAL AGARWAL VS	BIBHU PRASAD DAS VS	// MALGODOWN /188 /2020 ()
480	ABLAPL/0012191/2020	STATE OF ODISHA RAJESH BISWAL VS	GOKULANANDA PADHI VS	// CHANDILI /232 /2020 ()
481	ABLAPL/0012192/2020	STATE OF ODISHA ANIL KHORA VS	ASIT KUMAR JENA VS	// SEMILLIGUDA /66 /2020 ()
482	ABLAPL/0012193/2020	STATE OF ODISHA BABULU ORAM @ ORAM VS	DHIRENDRA KU. MOHAPATRA VS	// SUNDARGARH TOWN /274 /2020 ()
483	ABLAPL/0012194/2020	STATE OF ODISHA GOLEKHA MAHARANA VS	PRATAP CHANDRA MISHRA VS	// HARICHANDANPUR /95 /2020 ()
484	ABLAPL/0012195/2020	STATE OF ODISHA KHAGESWAR BEHERA VS	B.S.DASPARIDA VS	// / /0 ()
485	ABLAPL/0012196/2020	STATE OF ODISHA SUDHIR KANDI VS	B.K.NAYAK VS	// ASTARANGA /99 /2020 ()
486	ABLAPL/0012197/2020	STATE OF ODISHA PALAU ROUT VS	RAJENDRA KUMAR PRADHAN VS	// ANGUL TOWN /1103 /2020 ()
487	ABLAPL/0012198/2020	STATE OF ODISHA NARAYAN JENA VS STATE OF ODISHA	RANJAN KU. NAYAK VS	// / /0 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0012199/2020	GOLAP PRADHAN VS STATE OF ODISHA	A.PATTANAİK VS	JANKIA P.S. /102 /2020 () //
489	ABLAPL/0012200/2020	TRUPTIMAYEE TADA VS STATE OF ODISHA	A.PATTANAİK VS	CHANDAPUR /21 /2020 () //
490	ABLAPL/0012201/2020	BASUDEV @ BASU PAIKA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /76 /2020 () //
491	ABLAPL/0012202/2020	BAPUJI @ JITENDRA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /437 /2020 () //
492	ABLAPL/0012203/2020	DUSHASANA SAHU VS STATE OF ODISHA	A.K.SAHOO VS	/ /0 () //
493	ABLAPL/0012204/2020	SUBHASIS ROY VS STATE OF ODISHA	H.M.DHAL VS	INDUSTRIAL /122 /2020 () //
494	ABLAPL/0012205/2020	NITYANANDA MOHARANA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /246 /2020 () //
495	ABLAPL/0012206/2020	TOFAN PARIDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /216 /2020 () //
496	ABLAPL/0012207/2020	JAGU GOCHHAYAT VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /120 /2020 () //
497	ABLAPL/0012208/2020	LAXMIPRIYA BEHERA VS STATE OF ODISHA	A.PATTANAİK VS	AUL /81 /2020 () //
498	ABLAPL/0012209/2020	GANGADHAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /164 /2020 () //
499	ABLAPL/0012210/2020	SUDARSANA SAHOO	SURESH KUMAR JENA	DHARMASALA /336 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012211/2020	RAJESH MOHANTY @ RAJESH KUMAR MOHANTY	ANIL DAS ACHARY	KUMBHARAPARA /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012212/2020	SAROJ KUMAR BAURI	PRASANNA KUMAR MISHRA	GUNUPUR /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012213/2020	PRIYAMBADA MAHARANA	PRASANNA KUMAR MISHRA	GUNUPUR /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012214/2020	FIROZ MOHAMMAD @ BABA	AJAYA KUMAR MOHARANA	LALBAG /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012215/2020	JAGADISH NAYAK @ RAJA	ABHISHEK DASH	BAISINGA /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012216/2020	MANASI DAS	RUDRA NARAYAN PARIJA	JATNI P.S. /372 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012217/2020	JAHANGIR ALI KHAN	SURYAKANTA DWIBEDI	BALASORE SADAR /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012218/2020	BABUL SAHU @ BABULU SAHU	SURYAKANTA DWIBEDI	KANTAMAL /124 /2017
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012219/2020	DAMA SETHI DAMODAR SETHI	BIKRAM KESHARI RAJ	KHANDAGIRI P.S. /324 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012220/2020	BINODINI ROUT	B.S.RAYAGURU	MAHILA P.S. BUXIBAZAR /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012221/2020	ARUN KUMAR BARIK	SIDHARTHA DAS	BAMBARI /128 /2020
		VS	VS	()

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511	ABLAPL/0012222/2020	STATE OF ODISHA RANJAN KUMAR ROUT VS	B.S.RAYAGURU VS	// MAHILA P.S. BUXIBAZAR /76 /2020 ()
512	ABLAPL/0012223/2020	STATE OF ODISHA DIPAK KUMAR DASH VS	MANAS RANJAN PANDA VS	// SATYABADI /320 /2020 ()
513	ABLAPL/0012224/2020	STATE OF ODISHA SOUMYARANJAN DAS @ SOMANATH DASH VS	Sibananda Patra VS	// KUMBHARAPARA /273 /2020 ()
514	ABLAPL/0012225/2020	STATE OF ODISHA RAMAKANTA DAS VS	MANAS CHAND VS	// JAIPATNA /306 /2020 ()
515	ABLAPL/0012226/2020	STATE OF ODISHA PITAMBER DAS VS	MANAS CHAND VS	// JAIPATNA /306 /2020 ()
516	ABLAPL/0012227/2020	STATE OF ODISHA SAROJ SAHOO VS	SURESH KUMAR JENA VS	// DHARMASALA /336 /2020 ()
517	ABLAPL/0012228/2020	STATE OF ODISHA DAMA SETHI @ DAMODAR SETHI VS	BIKRAM KESHARI RAJ VS	// KHANDAGIRI P.S. /484 /2020 ()
518	ABLAPL/0012229/2020	STATE OF ODISHA HIRAN NAIK VS	TUKUNA KUMAR MISHRA VS	// ANDIRAKANCHA /6 /2020 ()
519	ABLAPL/0012230/2020	STATE OF ODISHA DHANESWAR NAIK VS	TUKUNA KUMAR MISHRA VS	// ANDIRAKANCHA /4 /2020 ()
520	ABLAPL/0012231/2020	STATE OF ODISHA HAREKRUSHNA SABAR VS	TUKUNA KUMAR MISHRA VS	// DHARAMGARH /121 /2020 ()
521	ABLAPL/0012232/2020	STATE OF ODISHA SURYAMANI BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR PARDHAN VS	// HARABHANGA /115 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	ABLAPL/0012233/2020	BALARAM SAHOO VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	RAJKANIKA /236 /2020 () //
523	ABLAPL/0012234/2020	SANJAYA KUMAR PARIDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUMBHARAPARA /198 /2020 () //
524	ABLAPL/0012235/2020	ANANTA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
525	ABLAPL/0012236/2020	BIKASH JENA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	AIR FIELD P.S. /196 /2019 () //
526	ABLAPL/0012237/2020	BIBEK KUMAR SWAIN VS STATE OF ODISHA	A.B.MOHANTY VS	PATKURA /219 /2020 () //
527	ABLAPL/0012238/2020	KANHA @ JITENDRA KUNDU VS STATE OF ODISHA	HARIPRASAD OJHA VS	BADAGODA P.S. /153 /2020 () //
528	ABLAPL/0012239/2020	BHAGIRATHI PATTJOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARAMGARH /118 /2020 () //
529	ABLAPL/0012240/2020	BIKRAM SETHY VS STATE OF ODISHA	S.BISWAL VS	PARADEEP LOCK /156 /2020 () //
530	ABLAPL/0012241/2020	MAHESWAR JENA VS STATE OF ODISHA	S.K.BHANJADEO VS	NILGIRI /332 /2020 () //
531	ABLAPL/0012242/2020	PABITRA KUMAR MAHAPATRA VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
532	ABLAPL/0012243/2020	MITHUN PAIKA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /76 /2020 () //
533	ABLAPL/0012244/2020	KARTIK SINGH	BIJAYA KUMAR MISHRA	BARIPADA TOWN /308 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0012245/2020	STATE OF ODISHA AJAY SWAIN	GOPAL KRUSHNA MOHANTY	// AUL /199 /2020
		VS	VS	()
535	ABLAPL/0012246/2020	STATE OF ODISHA JAGA BARIHA	PRAMOD KUMAR MISHRA	// LOISINGHA(BOLANGIR) /272 /2020
		VS	VS	()
536	ABLAPL/0012247/2020	STATE OF ODISHA SIBA PRASAD DAS	RAJDEEP PRADHAN	// PURIGHAT /200 /2020
		VS	VS	()
537	ABLAPL/0012248/2020	STATE OF ODISHA JAYADEV PADHAN	SARAT KUMAR JENA	// / /0
		VS	VS	()
538	ABLAPL/0012249/2020	STATE OF ODISHA RAJKUMAR PATHAK	PRAMOD KUMAR MISHRA	// BRAHMANITARANG /47 /2018
		VS	VS	()
539	ABLAPL/0012250/2020	STATE OF ODISHA PRITAM MOHARANA @ PUPUN	RAJDEEP PRADHAN	// PURIGHAT /200 /2020
		VS	VS	()
540	ABLAPL/0012251/2020	STATE OF ODISHA SANJULATA BEHERA	PRADEEP KUMAR MOHAPATRA	// BANTALA /221 /2020
		VS	VS	()
541	ABLAPL/0012252/2020	STATE OF ODISHA SHASHI KANT SHARMA	DAYANANDA MOHAPATRA	// MANGALA BAG /209 /2020
		VS	VS	()
542	ABLAPL/0012253/2020	STATE OF ODISHA SREE KANT PANDEY	A.K.SAHOO	// BARKOTE /133 /2019
		VS	VS	()
543	ABLAPL/0012254/2020	STATE OF ODISHA RATNAKAR PRADHAN @ DHIRUA	RAJDEEP PRADHAN	// PURIGHAT /200 /2020
		VS	VS	()
544	ABLAPL/0012255/2020	STATE OF ODISHA PRADEEP KUMAR PANDA	ASHWINI KUMAR DAS	// DHAULI PS /180 /2018
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0012256/2020	STATE OF ODISHA MANGULU SETHI @ SUBRAT SETHI VS	B.B.ROUTRAY VS	// SAMAL /183 /2020 ()
546	ABLAPL/0012257/2020	STATE OF ODISHA SUBAS @ SUBASHA NAIK VS	B.R.TRIPATHY VS	// TIKIRI /67 /2019 ()
547	ABLAPL/0012258/2020	STATE OF ODISHA GAJENDRA NAYAK VS	SANJAY KUMAR DAS-2 VS	// SORO /305 /2020 ()
548	ABLAPL/0012259/2020	STATE OF ODISHA PRAVAKAR NAYAK VS	SANJAY KUMAR DAS-2 VS	// SORO /305 /2020 ()
549	ABLAPL/0012260/2020	STATE OF ODISHA JAYEE SAHOO @ JAYANTI SAHOO VS	SABYASACHI MISHRA VS	// CHANDRASEKHARPUR /320 /2020 ()
550	ABLAPL/0012261/2020	STATE OF ODISHA HIMANSU SEKHAR DAS VS	RUDRA NARAYAN PARIJA VS	// JATNI P.S. /372 /2020 ()
551	ABLAPL/0012262/2020	STATE OF ODISHA MURALI JENA @ SRIDHAR JENA VS	P.K.DEO VS	// JAJPUR ROAD /376 /2020 ()
552	ABLAPL/0012263/2020	STATE OF ODISHA SANTOSH DAS @ SANTOSH KUMAR DAS VS	ASHOK KUMAR SAHOO VS	// RAJKANIKA /192 /2020 ()
553	ABLAPL/0012264/2020	STATE OF ODISHA CHITTARANJAN BISWAL VS	S.K.NAYAK-2 VS	// RAJKANIKA /234 /2020 ()
554	ABLAPL/0012265/2020	STATE OF ODISHA MANOJ KUMAR SAHOO @ MANOJ SAHU VS	PRABHAT KUMAR PRAHARAJ VS	// BALIPATNA /295 /2020 ()
555	WPC(OAC)/0000052/2014	STATE OF ODISHA BHAGYADHAR PRADHAN VS	M/S.HARA PRASAD RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WPC(OAC)/0000296/2018	PURNA CHANDRA PRUSTY VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// 0 //
557	WPC(OAC)/0002896/2018	RAMAMANAI DIKSHIT VS STATE OF ODISHA	M/S.DINESH KUMAR PANDA VS	// 0 //
558	CONTC(CPC)/0000239/2016	SUSANTA KUMAR PANDA VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //

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MISC CASES FILED on :05/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	56/2020 LAA/13/2020	PALAU BEHERA-MP	SUSANTA KUMAR DASH
2	72/2020 SA/102/1991	NRUPARAJ-MP	N.C.PATI
3	73/2020 SA/102/1991	NRUPARAJ-MP	M/S.
4	74/2020 SA/102/1991	NRUPARAJ-MP	M/S.
5	101/2020 MATA/94/2020	RITA PRASAD-MP	ANAMA CHARAN PANDA
6	102/2020 MATA/95/2020	KUNJA BIHARI PANDA-MP	SUBASH CHANDRA PUSPALAKA
7	155/2020 TRP(C)/158/2020	ELORA PATTNAIK-MP	S.K.BHANJADEO
8	174/2020 WPC(OAC)/2896/2018	RAMAMANAI DIKSHIT-MP	M/S.DINESH KUMAR PANDA
9	181/2020 RPFAM/114/2020	KARUNAKAR LENKA-MP	R.R.DAS
10	182/2020 RPFAM/114/2020	KARUNAKAR LENKA-MP	R.R.DAS
11	458/2020 CRLREV/397/2020	RAMAKANTA JENA-MP	MANORANJAN MUDULI
12	521/2020 CMP/537/2020	BINAPANI JETHI-MP	B.K.SWAIN
13	522/2020 CMP/540/2020	RABINDRA KUMAR MAHARANA-MP	Lingaraj Sarangi
14	635/2020 FAO/502/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	SUSANTA KUMAR MAHALI
15	637/2020 FAO/171/2020	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
16	638/2020 FAO/171/2020	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
17	887/2020 ABLAPL/10458/2020	SAJID KHAN @ KHERU-MP	BISWARANJAN DALAI
18	891/2020 ABLAPL/12247/2020	SIBA PRASAD DAS-MP	RAJDEEP PRADHAN
19	892/2020 ABLAPL/12250/2020	PRITAM MOHARANA @ PUPUN-MP	RAJDEEP PRADHAN
20	893/2020 ABLAPL/12254/2020	RATNAKAR PRADHAN @ DHIRUA-MP	RAJDEEP PRADHAN
21	923/2020 BLAPL/7112/2020	NAREN SARKAR-MP	JUGALA KISHORE PANDA
22	924/2020 BLAPL/7140/2020	SADASIBA AMANATYA-MP	SURYAKANTA DWIBEDI
23	925/2020 BLAPL/5615/2019	DEEPAK KUMAR SAHOO-MP	SAROJ KUMAR PADHY
24	926/2020 BLAPL/5616/2020	DANTESWAR BISHI @ KALIA-MP	J.N.PANDA
25	927/2020 BLAPL/7166/2020	AKURA MALLIK-MP	ASHOK SAHOO
26	928/2020	MANOJ SAMASI-MP	PABITRA KUMAR NAYAK

27	BLAPL/6509/2020 929/2020	HIMANSU SEKHAR MEHER-MP	ANIRUDHA DAS
28	BLAPL/2944/2020 930/2020	DAMODAR MALLIK-MP	ASHOK SAHOO
29	BLAPL/7170/2020 930/2020	JAGANNATH MAHANTA-MP	MANOJ KUMAR PANDA
30	CRLMC/1406/2020 931/2020	SUNIL KUMAR NAIK @ SUNIL NAIK-MP	MANORANJAN MUDULI
31	BLAPL/4901/2020 931/2020	AMIT KUMAR BHANJA-MP	PABITRA KUMAR NAYAK
32	CRLMC/1407/2020 932/2020	CHAITANYA DIGAL-MP	KEDAR KUMAR DASH
33	BLAPL/3043/2020 932/2020	SUNNY KUMAR-MP	DEVASHIS PANDA
34	CRLMC/1410/2020 933/2020	BISAP MALLIK-MP	ASHOK SAHOO
35	BLAPL/7171/2020 933/2020	BASUDEB PADHI-MP	ASHOK KUMAR SAHOO
36	CRLMC/1419/2020 934/2020	DASA MARANDI-MP	SURYAKANTA DWIBEDI
37	BLAPL/3952/2020 934/2020	BIJAY KUMAR SAHOO-MP	KALPANA MISHRA
38	CRLMC/1031/2020 935/2020	MITHUN JENA-MP	S.S.RAY
39	BLAPL/7083/2020 936/2020	SUSANTA @ SUSHANTA KUMAR PANGI-MP	PRASANTA KUMAR SAHOO
40	BLAPL/2342/2020 937/2020	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
41	BLAPL/9639/2019 938/2020	MILU BEHERA-MP	B.K.NAYAK
42	BLAPL/7048/2020 974/2020	PURNA CHANDRA MALLIK-MP	
43	CRLA/467/2018 975/2020	JHANDA@JANDA MUNDA-MP	MR.CHITTA RANJAN SAHU
44	CRLA/790/2019 976/2020	MATHEWS NAYAK@KALIA-MP	M/S.CHITTA RANJAN SAHU
45	CRLA/652/2019 977/2020	SUKANTI KHATUA-MP	M/S.S.P.DASH
46	CRLA/646/2017 978/2020	ISWAR HANS-MP	M/S.A.K.DASH
47	CRLA/501/2019 979/2020	KALA@DINABANDHU SAHU@DINABANDHU SAHOO-MPM/S.N.K.MOHANTY	
48	CRLA/503/2017 1129/2020	BIJESWARI TUDU @ MARANDI-MP	B.SINGH
49	MACA/674/2020 1130/2020	M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD.-MP	GAUTAM MISRA
50	MACA/676/2020 1131/2020	MANJULATA ROUT-MP	SATYABHUSAN DAS
51	MACA/677/2020 1132/2020	MANJULATA ROUT-MP	SATYABHUSAN DAS
52	MACA/677/2020 1134/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
53	MACA/619/2020 1281/2020	ABHINASH KUMAR LOHANI-MP	SAMIR KUMAR MISHRA
54	WA/586/2020 1282/2020	ASSISTANT DIRECTOR,ENFORCEMENT DIRECTORATE-MP	MOOPAL AGARWAL
55	WA/587/2020 1283/2020	RAHUL MAITRA-MP	SANTANU KUMAR SARANGI
56	WA/588/2020 1284/2020	SUMAN CHHANDA MITTRA-MP	SANTANU KUMAR SARANGI
57	WA/589/2020 1285/2020	M/S KALINGA HATCHERY (P) LTD.-MP	AJIT KUMAR ROY
	WA/590/2020		

58	1286/2020 WA/591/2020	RENUKA NAYAK-MP	ASIT KUMAR CHAUDHURY AND ASSOCIATES
59	1287/2020 WA/592/2020	BAJRANG TRANSPORT, A PROPRIETORSHIP FIRM-MP	BIGYAN KUMAR SHARMA
60	1288/2020 WA/592/2020	BAJRANG TRANSPORT, A PROPRIETORSHIP FIRM-MP	BIGYAN KUMAR SHARMA
61	1289/2020 WA/592/2020	BAJRANG TRANSPORT, A PROPRIETORSHIP FIRM-MP	BIGYAN KUMAR SHARMA
62	1290/2020 WA/411/2020	STATE OF ODISHA-MP	A.G.A.
63	1291/2020 WA/465/2020	STATE OF ODISHA-MP	A.G.A.
64	1292/2020 WA/469/2020	STATE OF ODISHA-MP	A.G.A.
65	1293/2020 WA/464/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
66	1294/2020 WA/532/2020	ASHOK KUMAR SAHOO-MP	BUDHADEV ROURAY
67	1295/2020 WA/532/2020	ASHOK KUMAR SAHOO-MP	BUDHADEV ROURAY
68	1296/2020 WA/532/2020	ASHOK KUMAR SAHOO-MP	BUDHADEV ROURAY
69	11596/2020 WP(C)/26197/2020	POOJALIN ROUR-MP	DEEPALI MAHAPATRA
70	11597/2020 WP(C)/26198/2020	SUBASH CHANDRA SAHOO-MP	DEEPALI MAHAPATRA
71	11598/2020 WP(C)/26199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED	DMBATTNAIK
72	11599/2020 WP(C)/26200/2020	SUSANTA KUMAR SATAPATHY-MP	TANMAY MISHRA
73	11600/2020 WP(C)/26201/2020	JANAKALYANA PARISADA-MP	JAGAJIT PANDA
74	11601/2020 WP(C)/26203/2020	SANTILATA BEHURIA-MP	BHAGABAN MOHANTY
75	11602/2020 WP(C)/26212/2020	GHUNDU GOPAL PANIGRAHI-MP	PRASANTA KUMAR MISHRA
76	11603/2020 WP(C)/26213/2020	KISHORE KUMAR RAJAK-MP	PRABODHA CH.NAYAK
77	11604/2020 WP(C)/25339/2020	SIKHARA CHANDRA JENA-MP	MANOJ KUMAR MOHANTY
78	11605/2020 WP(C)/26215/2020	KIRAN SAHU-MP	MANOJ KUMAR PANDA
79	11606/2020 WP(C)/26217/2020	KARADI YAMINI-MP	PRASANNA KUMAR PARHI
80	11607/2020 WP(C)/26222/2020	M/S.VISHAL LPG INDUSTRIES-MP	MANAS MOHAPATRA
81	11608/2020 WP(C)/70/2018	RABINDRA NATH BEHERA-MP	M/S.ANJAN KU.BISWAL
82	11609/2020 WP(C)/2241/2020	SUSIL KUMAR TANDI-MP	M/S.PRASANTA KUMAR MISHRA
83	11610/2020 WP(C)/26226/2020	DEBENDRA NATH MOHANTA-MP	GOKULANANDA MOHAPATRA
84	11611/2020 WP(C)/26227/2020	ASHOK KUMAR PARIJA-MP	GOKULANANDA MOHAPATRA
85	11612/2020 WP(C)/6681/2020	DHARMANANDA MISHRA-MP	BIKRAM SENAPATI
86	11613/2020 WP(C)/26229/2020	PRAVAKAR JAYASINGH-MP	BIBHU PRASAD DAS
87	11614/2020 WP(C)/26229/2020	PRAVAKAR JAYASINGH-MP	BIBHU PRASAD DAS
88	11615/2020 WP(C)/14944/2019	GANESWAR BARIK-MP	M/S.B.K.NAYAK,A.DASH,P.C.SAHOO,M/S.BIKRAM SEN
89	11616/2020	DAKTER PADHAN-MP	PRASANTA KUMAR MISHRA

90	WP(C)/26230/2020 11617/2020	MANOJ KUMAR DASH-MP	PRASANTA KUMAR MISHRA
91	WP(C)/26231/2020 11619/2020	NEERAJ KUMAR-MP	S.K.MOHANTY
92	WP(C)/26232/2020 11620/2020	PRAFULLA KUMAR PANIGRAHI-MP	SUBHRANSU BHUSAN MOHANTY
93	WP(C)/26234/2020 11621/2020	SUBHALAXMI MAHANTA-MP	GYANA RANJAN SETHI
94	WP(C)/26235/2020 11623/2020	BASANTA DAS-MP	MOHENDRA KUMAR MOHAPATRO
95	WP(C)/26236/2020 11624/2020	MANJUSHREE MUDULI-MP	B.S.TRIPATHY..1
96	WP(C)/26238/2020 11625/2020	MRUTYUNJAYA PANDA-MP	TRILOCHAN NANDA
97	WP(C)/26237/2020 11626/2020	ANIRUDHA DASH-MP	B.S.TRIPATHY..1
98	WP(C)/26239/2020 11627/2020	HIMANSU SEKHAR SATHUA MOHAPATRA-MP	B.S.TRIPATHY..1
99	WP(C)/26241/2020 11628/2020	REDTECH SOLUTION INDIA (P) LTD.-MP	KALI PRASANNA MISHRA
100	WP(C)/26252/2020 11629/2020	ANAM CHARAN GIRI-MP	IPSIT AROBINDO ACHARYA
101	WP(C)/26254/2020 11630/2020	SHYAMABANDHU MENDILI-MP	PITAMBER PANDA
102	WP(C)/26253/2020 11631/2020	MUSLIM MIAN-MP	RABI NARAYAN BEHERA
103	WP(C)/26265/2020 11632/2020	BENUDHAR ROUTARA-MP	K.P.MISHRA
104	WP(C)/26264/2020 11633/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
105	WP(C)/18463/2017 11634/2020	RAMESH CHANDRDA MISHRA-MP	NIRMAL CHANDRA DAS
106	WP(C)/26268/2020 11635/2020	SAMIT SAMAL-MP	SUKANTA KU DALAI
107	WP(C)/26248/2020 11636/2020	SMRUTIDHAR BEHERA-MP	MANORANJAN MISHRA
108	WP(C)/26279/2020 11637/2020	DUSMANTA BEHERA-MP	BIBHUTI KESHARI BISWAL
109	WP(C)/26293/2020 11638/2020	THE SR. BRANCH MANAGER, THE NATIONAL SMALL INDUSTRIES CORPORATION LTD.-MP	
110	WP(C)/20160/2019 11639/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
111	WP(C)/12475/2020 11640/2020	M/S.JRT NKBPL JV-MP	D.K.DAS
112	WP(C)/14114/2020 11641/2020	BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING PRIVATE LIMITED-MP	
113	WP(C)/18745/2020 11642/2020	VEDAM GEORGE BAKTHAN-MP	BIRAJA PRASANNA SATAPATHY
114	WP(C)/26299/2020 11644/2020	GANGADHAR BEHERA-MP	B.K.BARIK
115	WP(C)/26303/2020 11645/2020	SISIR CHANDRA DASH-MP	DHARMENDRA SETHY
116	WP(C)/26308/2020 11646/2020	AJAY KUMAR DASH-MP	SIDHARTH SANKAR MOHAPATRA
117	WP(C)/26310/2020 11647/2020	SASWATI PATNAIK-MP	PRASANTA KUMAR PANDA
118	WP(C)/26311/2020 11648/2020	NIKHILA UTKAL KALYAN SHIKSHYAK O SHIKSHYA NIKETAN KALYAN SANGHA-MP	
119	WP(C)/25487/2020 11649/2020	MARUTI ROUT-MP	ASHOK PATTANAIAK
120	WP(C)/26312/2020 11650/2020	DR.SUBRAT MOHANTY-MP	B.K.NAYAK
	WP(C)/26314/2020		

121	11651/2020 WP(C)/9747/2020	RAJASHREE TRIPATHY-MP	SAMEER KUMAR DAS
122	11654/2020 WP(C)/26324/2020	PRADEEP KUMAR ROUT-MP	A.PATTNAIK
123	11656/2020 WP(C)/26323/2020	PRASANT KUMAR PRADHA-MP	TUKUNA KUMAR MISHRA
124	11657/2020 WP(C)/26327/2020	DR.HAREKRUSHNA MAHATAB SANSKRUTIKA PARISAD, SANGITA KUMAR SAMANTRA	ANUSTHAN-MP
125	11658/2020 WP(C)/26328/2020	GITANJALI SAHOO-MP	BIRAJA PRASANNA DAS
126	11659/2020 WP(C)/17723/2020	PRATAP CHANDRA PANDA-MP	PRAFULLA KUMAR RATH
127	11660/2020 WP(C)/13709/2020	PRACHI MAHAVIDYALA FOR DISABLE-MP	J.K.MISHRA..2
128	11661/2020 WP(C)/26355/2020	RAJA KISHORE ROUT-MP	PRABODHA CH.NAYAK
129	11662/2020 WP(C)/15840/2020	PUNYADARSAN SAHOO-MP	BIPLAB MOHANTY
130	11664/2020 WP(C)/26362/2020	MINAKSHI BISWAL-MP	N.K.SEN
131	11665/2020 WP(C)/12110/2020	DR.BHAGABAT BHUYAN-MP	ADITYA KUMAR MOHAPATRA
132	11667/2020 WP(C)/14408/2015	ANANTA GOPAL DAS-MP	S.K.SAMAL
133	11668/2020 WP(C)/26377/2020	DEBASISH ROUT-MP	ANANTA NARAYAN PATTANAYAK
134	11669/2020 WP(C)/20641/2019	RAJKISHORE PUTA-MP	S.K.SAMAL
135	11670/2020 WP(C)/20640/2019	KASINATH SUNA-MP	S.K.SAMAL
136	11671/2020 WP(C)/26387/2020	PRAMOD KUMAR PATRA-MP	A.PATTNAIK
137	11672/2020 WP(C)/20639/2019	ASHOK KUMAR SETH-MP	S.K.SAMAL
138	11673/2020 WP(C)/26393/2020	DURGA BHUSAN BARIK-MP	BUDHADEV ROUSTRAY
139	11674/2020 WP(C)/26396/2020	SATASAHU PUJA COMMITTEE-MP	CHINMAYA MOHANTY
140	11675/2020 WP(C)/26404/2020	BRAJA KISHOR SINGH BHOI-MP	P.K.MOHANTY
141	11676/2020 WP(C)/26407/2020	M/S GREEN ENERGY RESOURCES-MP	ADITYA KUMAR MOHAPATRA
142	11677/2020 WP(C)/26408/2020	M/S. ORISSA STEVEDORES LTD.-MP	JAGABANDHU SAHOO
143	11678/2020 WP(C)/26411/2020	SANJUKTA MISHRA-MP	NIRANJAN LENKA
144	11679/2020 WP(C)/26410/2020	PRATIMA MALLICK-MP	NIRANJAN LEANKA
145	11680/2020 WP(C)/26412/2020	M/S. NESTLE INDIA LTD.-MP	MARK WRIGHT
146	11681/2020 WP(C)/26414/2020	SURENDRA BARIK-MP	GOUTAM ROUSTRAY
147	11682/2020 WP(C)/26418/2020	M/S. ALTRADE CONSTRUCTIONS PVT.LTD-MP	S.P.MISRA
148	11683/2020 WP(C)/26424/2020	M/S.ODISHA CONSTRUCTION CORPORATION-MP	LAXMIDHAR PANGARI
149	11684/2020 WP(C)/26427/2020	DR. RITA PATNAIK-MP	S.K.SAMAL
150	11685/2020 WP(C)/26451/2020	KHUDRA BIKRETA BYPARI SANGHA-MP	AMIT PRASAD BOSE
151	11686/2020 WP(C)/26453/2020	ASIT KUMAR HARICHANDAN-MP	GYANENDRA CHANDRA SWAIN
152	11687/2020	DHIRENDRA DASH-MP	JYOTI PATNAIK

153	WP(C)/26454/2020 19/2020 ARBP/57/2009	M.K.S.ENGINEERING-MP	
154	636/2020 FAO/550/2020	THE DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD-MP	
155	888/2020 ABLAPL/8728/2020	SRIKANTA RANA-MP	
156	889/2020 ABLAPL/9330/2019	JIBAN RATHA-MP	
157	890/2020 ABLAPL/2896/2020	SK.SAMIRUDDIN @ TAKULU @ RAJA-MP	BIBHUTI RANJAN MOHANTY
158	1133/2020 MACA/401/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	
159	1135/2020 MACA/1423/2015	BISWANATH@BISUNATH NAHAK-MP	
160	11618/2020 WP(C)/23908/2020	JALANDHAR MALLIK-MP	
161	11622/2020 WP(C)/1542/2020	BIRAJA PRASAD PADHI-MP	D.K.MOHANTY
162	11643/2020 WP(C)/10403/2020	BINAYAK SAHANI-MP	
163	11652/2020 WP(C)/5299/2020	BINAYA KUMAR PATRA-MP	
164	11653/2020 WP(C)/23319/2019	SUDHIR PRADHAN-MP	DHANANJAYA NAYAK
165	11655/2020 WP(C)/22221/2019	THE MINING AREA TRUCH OWNERS ASSOCIATION-MP	PRAFULLA KU. BEHERA
166	11663/2020 WP(C)/16826/2020	ODISHA GRAMYA BANK RETIRED OFFICERS ASSOCIATION-MP	
167	11666/2020 WP(C)/24677/2020	DHIRENDRA KUMAR SAMAL-MP	